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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/224/2016
NAME OF THE PETITIONER(S) : Navin Parwani
NAME OF THE RESPONDENT(S) : M/s Titan Company Limited & 2 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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①	J. DEV ESHWAAR	Counsel for 1 st & 2 nd Respondents	
②	Sanjay Mukim	Counsel for petitioner	

ORDER

Shri Sanjay Mukim, counsel for petitioner present. Shri J Dev Eshwaar, counsel for R1 & R2 present. No representation on behalf of R3. Counsel for the petitioner is directed to get a notice published in the English newspaper having wide circulation alongwith one newspaper in vernacular in the area where R3 is residing ordinarily and submit proof of publication with an affidavit by the next date of hearing. Put up on 30.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)